

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:352

ANSWERED ON:21.03.2013

RAILWAY CROSSINGS AFFECTING WATER PROJECTS

Naranbhai Shri Kachhadia;Rana (Raju Rana) Shri Rajendrasinh Ghanshyamsinh

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a large number of proposals from various States especially Gujarat and Bihar are pending with the Railways for their clearance for crossings of railway tracks for various water supply projects in their States;
- (b) if so, the details thereof and the reasons for the pendency, State-wise;and
- (c) the steps taken/being taken by the Railways to expedite the process for clearing the aforesaid proposals?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI PAWAN KUMAR BANSAL)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF STARRED QUESTION NO. 352 BY SHRI NARANBHAI KACHHADIA AND SHRI RAJENDRASINH RANA TO BE ANSWERED IN LOK SABHA ON 21.03.2013 REGARDING RAILWAY CROSSINGS AFFECTING WATER PROJECTS.

(a)to(c): Railways receive requests from various agencies/individuals for crossings of railway tracks for various purposes including relating to water supply. Such proposals are examined and permission is granted if the proposal is complete, feasible, does not affect safety of trains, and after the party has deposited the required fees and met with all the procedural requirements. At present 79 proposals in the state of Gujarat are under consideration with zonal railways and there is no proposal pending in state of Bihar. This is an on going process and Railway strives to accord approval on fast track.